

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 1st JULY, 2024, 10:30 A.M.

**IA(IBC)/118/GB/2024
In CP(IB)/19/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	M/s Brahmaputra Iron & Steel Company Pvt. Ltd. Vs State Bank of India, 2. North Eastern Development Corporation Ltd.
Under Section	U/s 10 of IBC, 2016

For Petitioner (s) : Mr. V. Kalra, Adv.

For Respondent (s) : Mr. S. Jain, Adv.

ORDER

Both sides Counsel present. Ld. Counsel Mr. S. Jain appearing for the Liquidator accepts notice. Reports that he has no say in the matter.

List for hearing on **01.08.2024**

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)